

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 98/MP/2018**

Subject : Petition for Extension of Cut-off Date for Project due to delay in civil works of Plant Township

Petitioner : ONGC Tripura Power Company Limited (OTPCL)

Respondent : Assam Power Distribution Company Limited & others

Date of hearing : 18.9.2018

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member

Parties present : Shri Arup C. Sarmah, OTPCL  
Shri Shree Narayan, OTPCL  
Shri Satyajit Ganguly, OTPCL

**Record of Proceedings**

Learned counsel for the Petitioner, OTPCL submitted that it has prayed for extension of the cut-off date on account of delay in the completion of civil works related to the residential township for the Palatana project by two years i.e. from 31.3.2018 to 31.3.2020.

2. The Commission admitted the Petition and directed to issue notice to the Respondents.

3. The Commission also directed the Petitioner to serve copy of the Petition on the Respondents, if not served, on or before **28.9.2018**. The Respondents shall file their replies by **12.10.2018**, with advance copy to the Petitioner, who may file its rejoinder, if any, by **19.10.2018**. Pleadings shall be completed by the parties prior to the date of hearing.

4. Matter shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-**  
(T. Rout)  
Chief (Law)

